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GOVERNMENT OF JAMMU AND KASHMIR DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS (Power Section)Civil Secretariat Srinagar/Jammu

Notification

Jammu, the 10 February , 2025

s.0 35 .- In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint the below mentioned Officer (s) to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction of District Srinagar.

| S. No | Name of Officer | Post held (either in officiating capacity or substantively) |
|-------|---------------------------|---|
| 01 | Mr. Suhail Nabi Chintsaz | Chief Revenue Officer, SMC |
| 02 | Mr. Nazir Ahmad Baba | Chief Sanitation Officer, SMC |
| 03 | MR.Mudasir Hussain Banday | Chief Transport Officer, SMC |
| 04 | MR. Latief Ahmad Shah | Enforcement Officer (West),SMC |
| 05 | Mr. Mujeeb Hussain | Enforcement Officer (South) ,SMC |
| 06 | Mr. Bilal Ahmed Sheikh | Enforcement Officer (North) ,SMC |
| 07 | Mr. Mujeeb Hussain | Enforcement Officer (East) ,SMC |
| 08 | Mr. Abdul Hameed Sofi | Sanitation Officer (North), SMC |
| 09 | Mr. Manzoor Ahmad Khan | Sanitation Officer (West), SMC |
| 10 | Mr. Bashir Ahmad Lone | Sanitation Officer (East), SMC |
| 11 | Mr.Qazi Mohammad Yousuf | Sanitation Officer (South), SMC |

By Order of the Government of Jammu and Kashmir.

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Sd/-(Achal Sethi) Secretary to Government

No. LAW-Powr/1/2025-10

Dated :- 10 -02 - 2025

Copy to the:- .

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.

 Commissioner Secretary to Government, Housing and Urban Development Department Jammu /Srinagar.

3. Divisional Commissioner, Kashmir.

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- 4. Commissioner, Srinagar Municipal Corporation, Srinagar. This is with reference to letter No. SMC/33/2024-04-(C.No. 7408174)2773-76 Dated:- 08-02-2025.
- 5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
- 6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).

7. Incharge Website section

Additional Secretary to Government Department of Law, Justice and P.A